SHRI MORARJI DESAI: The hon. Member has more information than myself. I must say that I do not know anything about the connection of the Company in England. So far as the cost is concerned, the estimated cost of 16 towers is Rs. 264.7 lakhs out of which the foreign exchange component would be Rs. 107 lakhs. That is the present estimate.

SHRI JYOTIRMOY BOSU: I hope Shri Lakkappa will now not question the justifiability of this question.

MR. SPEAKER: He has complimented you.

SHRI JYOTIRMOY BOSU: Sir, he cast an aspersion on the Prime Minister and myself that we had a mutual arrangement. You should appreciate it.

WRITTEN ANSWERS TO QUESTIONS
Collection of Data on Torture Cases
during Emergency

*345. SHRI HALIMUDDIN AH-MED: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government propose to collect data on torture cases during the Emergency and publish it in one or two volumes for public information;
- (b) the number of cases that have been collected; and
- (c) the time by which the book will be published?

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH): (a) No. Sir.

(b) and (c). Question does not arise.

Reports of Law and order Situation

*348. SHRI PRASANNBHAI MEH-TA: Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether in April, 1977, his Ministry had asked the State Gov-1218 LS-2

ernments to forward complete reports on the law and order situation in the States; and

(b) if so, whether no State Governments have forwarded such reports?

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH): (a) No. Sir.

(b) Does not arise.

प्रदेलियों से घरेलू काम लेने ग्रीर वाहनों के इरुपयोग पर रोक

*349. श्री चतुर्भज: क्या गृह संत्री यह बताने की कृपा करेंगे कि:

- (क) क्या धिकारियों को धर्दलियों से धरेलू काम लेने में रोकने नथा उनके द्वारा सरकारी वाहनों का दुरुपयोग रोकने के लिए नये धादेज जारी किये गये हैं; स्रोर
- (स) बदि हां, तो तत्सम्बंबीः स्योरा स्या है ?

गृह मंत्री (श्री चरण मिह): (क) बीहां, श्रीमान्।

(ख) जारी कियं गयं प्रादेश की एक प्रति सदन के पटल पर रखी जाती है। (प्रधाबालय में रखी गई, देखिए संख्या एत-टी—623/77)

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'U' Certificate for 'Sholay' "

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*368. SHRI SHANKERSINHJI VA-GHELA: Will the Minister of IN-FORMATION AND BROADCAST-ING be pleased to state:

(a) whether Government are aware that the former Minister of Information and Broadcasting, Shri Vidya Charan Shukla helped a lot Shri G. P. Sippy in various matters and also directed that his "film "Sholay" be passed for 'U' certificate exhibition;

- (b) whether the examining committee of the Censor had earlier recommended it an 'A' certificate with drastic cuts of severe violence;
- (c) whether Government's attention has since been drawn to a report published in *Blitz* dated 11th June, 1977 in this regard; and
- (d) the reaction of Government thereto and the steps taken or proposed to be taken to get the matter enquired into?

THE MINISTER OF INFORMA-MATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir. There is no such indication in the available record.

(b) The original version of the film 'Sholay' was examined by the Examining Committee and also by the Revising Committee of the Board of Film Censors who recommended grant of 'A' certificate subject to cuts. The producer of the film withdrew his application and submitted a revised version of the film 'Sholay' for certification. The revised version of the film was granted 'U' certificate subject to cuts.

(c) Yes, Sir.

- (d) While it is a fact that an officer of the Films Division went to Raipur as mentioned in the Press report, according to available records, this officer took with him only certain Press clippings and not any official files
- Status of Preedom Fighters for persons desired under MISA and DIR
- *354. SHRI MRITYUNJAY PRASAD VERMA: Will the Minister of HOME "AFFAIRS be pleased to state:
 - (a) whether Government have under consideration a scheme for according the status of freedom fighters and awarding Tamrapatra, pension accordingly to those who

- were detained under MISA, DIR since the beginning of 1973 and if so, the details thereof;
- (b) whether Government also have under their consideration schemes to make cash payment, grant pension, provide new jobs to those detenus who were removed from their services because of their political ideologies, whose business was totally disrupted, who became handicapped, got their eyes or health spoiled as a result of torturing in custody and jail; and
- (c) whether Government also propose to provide relief to those persons whose property was seized or destroyed or got perished and if so, the details thereof?

THE MINISTER OF HOMB AFFAIRS: (SHRI CHARAN SINGH) (a) to (c). No. Sir.

News Item 'Vital Border Data in U.S. Experts' Hands"

*355. SHRI M. KALYANASUNDA-RAM-

SHRI P. K. KODIYAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a news item that appeared in "Patriot", dated 24th May, 1977 under the caption "Vital border data in U.S. experts' hands";
- (b) if so, whether any investigation has been constituted into this matter; and
- (c) if so, the findings thereof and the action taken thereon?

THE MINISTER OF HOME AFFAIRS: (SHRI CHARAN SINOH) (a): Government have seen the said press report.

(b) and (c). Necessary vigilance is being maintained in this regard keeping in view the interests of national security. It will not be in public interest to disclose details.